

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 3077/2024 IA 3101/2024 IA 1902/2024 IA 2954/2022 IA 2639/2024 in
C.P. (IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- IA 3077/2024 Kamal Kishore Chaurasia Vs.
Vijaykumar V. Iyer
IA 3101/2024 Sudha Apparels Limited Vs.
Vijaykumar V Iyer
IA 1902/2024 Mrs. Amita Narang Vs. V.K. Iyer
IA 2954/2022 Vijaykumar V Iyer Vs. Atlantis
Multiplex Private Limited
IA 2639/2024 Vijaykumar V. Iyer Vs. Atlantis
Multiplex Private Limited
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited

Section: 60(5) Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3077 of 2024:- Counsel, Mansi Gupta a/w Unnati Jhunjhunwala appeared for the Applicant/Operational Creditor and Counsel, Rishabh Jaisani a/w Siddhant Marathe and Ritwik Guha Mustafi appeared for the Respondent/RP. By consent of the parties list this matter on **27.06.2024**.

IA 3101 of 2024:- Counsel, Ravitej Chilumuri a/w Radhika Kulkarni appeared for the Applicant and Counsel, Rohan Rajyadahshya a/w Krishna Baruah appeared for the Respondent through VC. List this matter on **18.06.2024**.

IA 1902 of 2024:- Counsel, Janhavee Joshi i/b Shivkumar Kherra appeared for the

Applicant through VC and Counsel, Rishabh Jaisani a/w Siddhant Marathe and Ritwik Guha Mustafi appeared for the Respondent/RP. Counsel appearing for the RP seeks more time to file reply. Let reply, if any, on behalf of the RP be filed within a period of 10 days from today by serving an advance copy on the other side at least two days before the next date of hearing, subject to last chance. List this matter on **16.07.2024**.

IA 2954 of 2022:- Counsel, Rishabh Jaisani a/w Siddhant Marathe and Ritwik Guha Mustafi appeared for the Applicant/RP. List this matter on **16.07.2024**.

IA 2639 of 2024:- Counsel, Rishabh Jaisani a/w Siddhant Marathe and Ritwik Guha Mustafi appeared for the Applicant/RP. None present on behalf of the Respondent. **Registry is directed** to issue notice to the Respondent/s intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to Court Notice, the Applicant is also directed to issue notice to the Respondent/s intimating the next date of hearing by all possible means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith the notice along with proof of service of notice at least two days before the next date of hearing.

Further, Respondent is directed to file reply, if any, within a period of 10 days after receipt of this notice, by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **16.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)